

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:2758
ANSWERED ON:13.03.2013
PRIVATIZATION OF AIRPORTS
Karunakaran Shri P.

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the Civil Aviation Authority of India has opposed the proposal to privatize Chennai and Kolkata Airports, and;
- (b) if so, the reasons therefor?;

Answer

Minister of State in the Ministry of CIVIL AVIATION (SHRI K. C. VENUGOPAL)

- (a) No, Madam. A Task Force on Financing Plan for development of airports constituted under the Chairmanship of Member, Planning Commission has recommended that operations and management of Chennai and Kolkata Airports could be taken up through Public Private Partnership (PPP) mode. Airports Authority of India (AAI) has suggested that management, maintenance and operation of these two airports be undertaken by formation of JVs with world class Airport Operators, AAI being lead partner.
- (b) Does not arise.